

(b) the names of organisations/associations receiving financial aid from the Social Welfare Board for the same projects as well as from the foreign organisations; and

(c) whether Government have prescribed some rules and practices in regard to getting assistance from the foreign countries so far as the question of assistance of foreign countries is concerned?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA):

(a) This information is not being maintained in this Ministry.

(b) While the Central Social Welfare Board does not have any information about this, they have assisted more than 600 institutions, in Orissa in 1980-81.

(c) Certain guidelines for acceptance of grants from foreign governments etc. by institutions in India for educational and other purposes have been prescribed.

Progress of Agricultural Programme

4814. SHRI K. PRADHANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Central Government had sought information regarding the progress and thorough review of the Central Agricultural Programmes and adequate steps were taken for achieving the targets indicated in these programmes;

(b) if so, the details regarding the response of State Governments in this regard;

(c) whether the Central Government have made some suggestions in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) Central Government seek information regarding progress of Central Sector Programmes, including the programmes identified for the Productivity Year and the New 20-Point Programme, from the State Governments through Monthly/Quarterly Progress Reports. The information regarding progress is supplemented by field visits undertaken by the officers of the Department.

(b) to (d) The State Governments respond by furnishing information on the progress of various programmes in the progress reports. The data regarding achievements so reported are utilised by the Central Government for purposes of monitoring. Wherever the achievements show shortfalls, in relation to targets, the same is referred back to the State Governments for necessary action to accelerate the pace of implementation of the programme.

Drawing of Wheat by Ration Card Holders

4815. SHRI B. V. DESAI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether ration card holders in Delhi are currently drawing only about 60 per cent of their entitled wheat rations;

(b) if so, whether the Food Corporation of India has stated that a total of 40,000 tonnes of wheat are lifted every month from the five F.C.I. storage centres by owners of 3,000 odd fair price shops in the capital;

(c) whether this falls well below the rationed capacity;

(d) whether great hardships are being felt by the card holders in Delhi due to this cut;

(e) what are the other factors responsible for the same and by what

time Government are likely to provide cent per cent wheat to the card holders; and

(f) whether there is any shortage of wheat also which had led to this reduction?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (f) The Delhi Administration have reported that the existing monthly allocation of 41,000 tonnes of wheat is inadequate and have requested for increase to the level of 60,000 tonnes per month. The allotment of foodgrains to the various States/Union Territories is made on a month to month basis taking into account the availability of stocks in the Central Pool, relative needs of the various states, market availability and other related factors. As a result of monthly reviews, the allocation are increased/decreased wherever necessary. These allocations, however, are only supplemental to open market availability, and are not intended to meet the entire consumption requirements of the population.

Against the monthly allocation of 41,000 tonnes of wheat for public distribution system, the Delhi Administration are lifting almost the entire quantity. While it has not been possible to increase the monthly allocation of wheat to Delhi, it has been suggested to them to make equitable distribution of wheat to all the food card holders within the existing allocation and also to weed out bogus ration cards.

Granting Status of Universities to Agriculture Research Institution

4816. SHRI B. V. DESAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether some of the research institutions in the field of agriculture will be granted the status of agricultural universities;

(b) if so, whether these will include institutions dealing with fisheries and forestry;

(c) by what time the final decision in this regard is likely to be taken; and

(d) whether he has directed the universities to set up special cells to monitor the quality of fertilisers, pesticides and other chemicals inputs used by farmers?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Recently the University Grants Commission has recommended conferment of the 'Deemed-to-be University' status on Indian Veterinary Research Institute, Izatnagar. The proposal is under the consideration of the Government.

(b) There is no proposal to confer this status on any institutions dealing with Fisheries and Forestry at present.

(c) Does not arise.

(d) No, Sir. While addressing the Vice-Chancellors of Agricultural Universities on 19th February, 1983, the Union Minister for Agriculture has suggested that Agricultural Universities should have facilities to help monitor the quality of fertilizers, pesticides and other chemicals used by the farmers.

Recommendations of working group of private Housing

4817. SHRI B. V. DESAI:

SHRI K. LAKKAPPA :

SHRI P. M. SAYEED :

SHRI KRISHNA KUMAR
GOYAL :

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Union Ministry has called upon the States to take appropriate